



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

S.B. Civil Writ Petition No. 6061/2022

Laxman Singh Bhati

----Petitioner

Versus

Rajasthan Subordinate And Ministerial Service Selection Board

----Respondent



For Petitioner(s) : Mr. Pradeep Singh.
For Respondent(s) : Mr. Sudhir Tak, AAG.
Mr. Mahaveer Bhanwariya for
Mr. Rajesh Punia.

HON'BLE MR. JUSTICE ARUN BHANSALI

Order

18/05/2022

Learned counsel for the respondents pray for time to file reply.

Time prayed for is allowed.

List the petition on 28.6.2022.

Before that date, the reply be filed and on the next date, it would be required of the respondent – Board to produce the expert committee opinion in relation to the questions which have been put to challenge in the present writ petition.

(ARUN BHANSALI),J

46-Sumit/-